

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**SHRI JYOTI KUMAR TRIPATHI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/174/KOB/2024 in TIBA/35/KOB/2019
SECTION	REG 15 OF IBBI
NAME OF PARTIES	CS BALAKRISHNAN BABURAJAN (LIQUIDATOR) IN THE MATTER OF GOODWIN PACKPET PVT LTD
PETITIONERS ADVOCATE/ PROFESSIONAL	CS BALAKRISHNAN BABURAJAN (LIQUIDATOR)
RESPONDENTS ADVOCATE/ PROFESSIONAL	

**29 April 2024**

## **ORDER**

### **IA(IBC)/174/KOB/2024 in TIBA/35/KOB/2019**

This is an IA bearing No. 174/KOB/2024 filed by the Liquidator of M/s Goodwin Packpet Private Limited under Regulation 15 of the IBBI (Liquidation Process) Regulations, 2016 to place on record the 13<sup>th</sup> quarterly progress report for the quarter ended on 31<sup>st</sup> March, 2024.

Learned Liquidator, CS Mr. Balakrishnan Baburajan appears through virtual mode.

The said 13<sup>th</sup> quarterly progress report of the Liquidator is discussed in detail and taken on record.

With the aforesaid observations, this IA(IBC)/174/KOB/2024 is **allowed and disposed of**. No order is called for.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**JYOTI KUMAR TRIPATHI  
MEMBER (JUDICIAL)**